

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.†3873
TO BE ANSWERED ON 21.12.2021**

CREAMY AND NON-CREAMY LAYER

†3873. SHRI PRATAPRAO PATIL CHIKHLIKAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to do away with the difference of creamy layer and non-creamy layer in respect of backward classes;
- (b) if so, the details thereof; and
- (c) whether the Government is aware that the youth hanging in between the creamy layer and non-creamy layer feel frustration due to failure in getting selected for appointments and admission for education despite having the capability and the students and the youth lose their self-confidence, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

(a) : No Sir.

(b): Question does not arise in view of (a) above.

(c): The Government of India have issued clear guidelines regarding the category of persons who would be classified as Creamy layer for the purpose of OBC reservation. All OBC beneficiaries who do not fall in the Creamy layer can avail the benefits of reservation. There is no category in between the Creamy and Non-Creamy layer.
